

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-02-2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBAER : CA/1/2014 IN  
PETITION NUMBER : TCP/105/2016  
NAME OF THE PETITIONER(S) : SAVITHRI VASANTHKUMAR  
NAME OF THE RESPONDENT(S) : ANJU FARMS PVT LTD AND 3 OTHERS  
UNDER SECTION : SEC 397/398 OF CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

**ORDER**

Ld. Counsels for the parties are present. In relation to the order dated 18.09.2019 passed by this Tribunal, it is represented by the Counsel for the Petitioner that the formalities are required to be completed as the documents to be obtained from the office of the RoC are yet to be received. In the circumstances, let the Petitioner expedite the formalities in relation to the compliance of the order dated 18.09.2019 as it is seen that the Petitioner has been representing the same for long. Post this matter on **19.03.2020**.

-SD-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-  
**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)